

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shakti Refoils & Agro Foods Products Private Limited Date of Commencement of Liquidation: 13-04-2021; List of Stakeholders as on Date: 04-08-2021; Name of IP: Mr. Ajay Ganesh Marathe; Process Number: 1; Last 5 digit of registration number: 12170

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		0		0				NA
2	Liquidation costs incurred till date		16772		16772				NA
3	Secured financial creditors	1	327328358	1	327328358				Annexure 3
4	Unsecured financial creditors	4	19636288	4	19636288				Annexure 4
5	Operational creditors (Workmen)	0	0	0					NA
6	Operational creditors (Employees)	0	0	0					NA
7	Operational creditors (Government Dues)	1	1571734	1	1571734				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	11	29388445	11	29388445				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0					NA
Total		17	377941597	17	377941597			0	